

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 3271

TO BE ANSWERED ON WEDNESDAY, THE 22ND MARCH, 2017

HINDI ADVISORY COMMITTEE

+3271. SHRI NARANBHAI KACHHADIYA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the complete profile including professional qualifications of the members of the reconstituted Hindi Advisory Committee of the Ministry;
- (b) the details of the last meeting of the committee and the decisions taken therein; and
- (c) the action taken to implement those decisions and the time by which the next meeting is likely to be convened?

**ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

- (a) As per the guidelines for the constitution of Hindi Salahakar Samities in the Ministries, the members nominated should have special interest in the propagation and development of Hindi. They should also have adequate knowledge of the relevant field of the activities of the Ministry concerned.
- (b) and (c). Action taken on the actionable points emerged /decisions taken during the meeting of the Hindi Advisory Committee held on 7th July, 2015 at Udaipur, Rajasthan is as under:-

Actionable point/decision	Action taken
The website of Ministry of Law and Justice should be in English and Hindi.	Steps have been taken to make website of Ministry of Law and Justice in English and Hindi. Updated version of Constitution of India, Legal Glossory and Election Manual have been uploaded on the website of

	Ministry of Law and Justice. Further, action has been initiated to update and upload the Central Acts both in English and Hindi on the website of Ministry of Law and Justice at www.lawmin.nic.in .
Make available the reportable judgements on the website of Ministry of Law and Justice and publication of these judgements.	Vidhi Sahitaya Prakashan of Legislative Department, Ministry of Law and Justice publishes reportable judgments in Hindi for general public in three Patrikas viz., Uchatam Niyayalya Nirnaya Patrika, Uchha Niyayalya Civil Nirnaya Patrika and Uchha Niyayalya Dandik Nirnaya Patrika.
Exhibitions of law books, Central Acts (diglot) and various Patrikas should be organized in non Hindi speaking States.	During 26 th Septemebr, 2016 to 1 st October, 2016, an exhibition for sale of law books, Central Acts (diglot) and various Patrikas was organized by Vidhi Sahitaya Prakashan of Legislative Department, Ministry of Law and Justice at Ahmedabad and Palanpur in the State of Gujarat which is a non Hindi speaking State.

No date has been fixed for next meeting of Hindi Advisory Committee of Ministry of Law and Justice.